(b) and (c) Senator Kennedy bad discussions with the representatives of the Government of India about the situation in Bangla Desh and the problems faced by India as a result of the influx of refugees from Bangla Desh to India. Senator Kennedy supported internalional effort in providing relief to the refugees and he appreciated the tremendous burden that India had to bear in this respect. He also expressed the view that only a political settlement in Bangla Desh would provide a solution to the problem. The Government of India is in broad agreement with these views.

SHRIMATI VIMAL PUNJAB DESH-MUKH: The Senator met the Planning Minister and put forward a proposal to the Plannins Minister to draw up an intensive development plan for the eastern region whose economy has been badly shattered due to the continuous influx of refugees. He further proposed that such a plan should be based on assistance from the international community over and above the consortium aid for India's economic development. May I know v>hat are the Government's reactions to this proposal?

SARDAR SWARAN SINGH: I have no information about the proposals, if any made by Seraior Kennedy to our Planning Minister. This question decs not arise out of this.

STORES PURCHASE POLICY

◆422. DR. SALIG RAMf:
SHRI RAJENDRA PRATAP
SINHA: f SHRI ARJUN
ARORA: SHRI KRISHAN
KANT:

Will the Minister of SUPPLY (15 to 15 to 1

- (a) whether Government have taken any step to modify the stores purel a<e policy to encourage small scale and medium scale industries; and
 - (b) if so, the details thereof?

THE MINISTER OF SUPPLY (In that (SHRI D. R. CHAVAN): (a) and (b) The Government's policy is to encourage through State Purchase Programme, the production and utilisation of cottage and small scale industries' products. In pursuance of this

"fThe question was actually asked on the floor of the House by Dr. Salig Ram.

Policy, the small scale units are given a number of facilities and concessions in the matter of reservation of items for exclusive purchase from them, grant of price preference, registration, security deposit and inspection by technical teams to educate them with the technical know-how etc., with a view to ensuring their effective participation in the Central purchase programme. This policy is constantly under review with a view to increasing/improving these facilities.

ढा० शास्तिग्राम : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि वे कौन-कौन सी खास आइटम्स हैं जो सिर्फ स्माल स्केल और मीडियम स्केल इण्डरट्रीज के लिए रखी गई हैं और उनका क्या परनेन्टेज हैं?

SHRI D. R. CHAVAN: The number of items reserved for exclusive purchase from the small scale sector units is 167.

SHRI ARJUN ARORA r May I know if the Minister has made arrangements to give any price c >;;ccssions to small scale prodixers and secordiy whether any facilities for on the spot i ispection of their produce ha% bee:i mads and if so what is the percentage of rejection and how does it compare with the large scale sector?

SHRI D. R. CHAVAN: Sir, concerning the price preference that would be given, I may inform the hon. Member that so far as the products of the small scale industrial uni's are concerned, it is upto 15 per cent. About on the spot inspection I have not got the requisite information with me. If the hon. Member gives notice I shall collect the information and supply to the House.

SHRI KRISHAN KANT: May I know from the hon. Minister, in view of the situation on our borders and the danger of stoppage of certain supplies from foreign countries, whether the Department of Supply has geared tip its machinery so that all the materia's required are available from the small scale sector and other sectors and no difficulty will arise beca.tse there used to be a separate Department fi r Defence supplies earlier which they are looking after now.

SHRI D. R. CHAVAN: So far as the Department of Supply is concerned it is

completely geared up to the requirements that would be necessary during the period of these preparations.

INDEPENDENCE OF MOZAMBIQUE ANDANGOLA

•423 SHRI

ARJUN ARORA!:

RAJENDRA **SHRI**

PRATAP

SINHA: DR. SALIG RAM: SHRI KRISHAN KANT:

Will the Minister of EXTERNAL AFFAIRS/fat5T Tf^t be pleased to state:

- (a) whether Government took any steps to persuade the United Nations to force Portugal to concede the independence of Mozambique and Angoia; and
 - ;b) if so, what is the present position?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/ fa\$5f fl^flU ^ ^T-R'5(t (SHRI SURENDRA PAL SINGH): (a) and (b) Yes, Sir. India has been in close touch with the African countries at the United Nations and has played an active role in various forums of the U. N. for the achievement of independence by Mozambique and Angola from Portuguese Colonial Rule Despite the persistent efforts of the in'cr-nationa! community at the U. N. and elsewhere, Portugal has continued to maintain its colonial hold on Mozambique and Angola.

SHRI ARJUN ARORA: Sir. if the Government has trtily been in touch with the Itnited Nations and other forums, may I know. Sir, what results have these efforts produced? If the result i; zero, what alternative does the Government of India propose to suggest to the Uni ed Nations and other countries interested in the liberation of Mozambique and Angola?

SHRI SURENDRA PAL SINGH: Sir, the result, if I may use the hon. Member's phrase, is as good as zero; there is no doubt about it As to what should be done in the future with regard to this, I can only say that we will continue to agitate the matter in all the international forums and will keep on consulting all the African and other countries who are interested in it, and it is only after consultations

t The question was actually asked on I the floor of the House by Shri Arjun Arora. I

with them that we can think of some other way to tackle this question.

SHRI ARJUN ARORA: Are economic sanctions against Portugal and use of armed force to liberate these two countries among the alternatives being considered by the Government of India and other countries interested in the success of this liberation movement?

SHRI SURENDRA PAL SINGH: Sir, a number of Resolutions have been passed by the Security Council as well as by the Committee of Twenty-Four which deals with the subject in the U. N., and sanctions have also been proposed. But, so long as there are a number of countries, big and important countries, in the world who are defying all these Resolutions of the UN and have connections with Portugal, it is very difficulty to enforce them.

SHRI ARJUN ARORA: I asked whether economic sanction against Portugal and use of force to help the guerillas fighting for liberation are under consideration.

SHRI SURENDRA PAL SINGH: Sir, the economic sanctions would not be effective. They can only be effective if all the countries concerned play their part in the matler. As I said, there are a large number of countries who arc not cooperating and so economic sanctions would prove to be completely useless. As to the question of armed forces, lion. Members are aware that there are large groups of people inside the territories and on the periphery who are carrying on the liberation moveivent and tl ey have the sympathies and support of a large number of countries including India.

डा० शालिग्राम : मोजाम्बीक और ग्रंगोला की स्वाधीनता के लिए हमारे देश के साथ क्या अन्य देश भी हैं जो इनकी स्वतंत्रता के लिए काम कर रहे हैं ग्रीर दूसरी एजेन्सियों द्वारा दबाब डाल रहे हैं ?

श्री सुरेन्द्र पाल सिंह : ग्रध्यक्ष जी, सब के नाम यहां पर नहीं है, परन्तु दुनिया के करीब-करीब ज्यादातर मुल्क इस मामले में हमारे साथ हैं।

SHRI KRISHAN KANT: May I know whether the Organization of African Unity